

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:797
ANSWERED ON:25.07.2003
AGRO PRODUCTS PERMITTED FOR EXPORT/IMPORT
JASWANT SINGH BISHNOI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of the agro products permitted for export during the last three years;
- (b) the number of the agro products allowed for import during the above period;
- (c) whether the Government are contemplating to promote the export of cumin; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI S.B. MOOKHERJEE)

- (a) The Government has been gradually removing export restrictions on agricultural products. Restriction on export of certain varieties of agricultural seeds, wheat and wheat products, grain and flour of barley, maize, rabi and jowar and restrictions on sugar and packaging restrictions on pulses were removed during the year 2001-02. In EXIM policy (2003-04) all agro items have been made freely exportable except onion and Jute seeds, deoiled groundnut cakes containing more than 1% oil and groundnut expeller cakes., fodder, including wheat and rice straw, rice bran(raw and boiled).
- (b) During the year 2000-01, 1153 tariff lines of agricultural products were freely importable. This was increased to 1162 as on 31-3-02 and further increased to 1182 as on 31-3-03.
- (c) & (d) The Government through Spices Board is implementing a number of schemes including financial and other assistance for upgradation of technology, quality control, marketing etc. to promote export of spices including cumin.